

only one time or for a limited telecast rights of a programme, all the rights of commissioned programmes are owned by Doordarshan permanently. Moreover, Doordarshan commissions programmes on subjects which require special treatment and/or are normally not produced by private producers.

(b) Receipt of proposals and selection is an ongoing activity depending on the programme requirements of Doordarshan from time to time. As per information collected from the Kendras, details of proposals Kendra-wise awaiting approval are annexed.

(c) Sometimes there are delays in according approval to commissioned programmes due to paucity of funds and non-availability of necessary preview equipments at Kendras.

(d) and (e). Such somplaints are received by various Kendras and the Directorate General, Doordarshan, from time to time. Compalaints of a serious nature indicating gross procedural irregularities are inquired into departmentally and matter referred to the Central Bureau of Investigation, whenever warranted. These actions are taken to ensure that programmes are selected on merit.

STATEMENT

S.No.	Kendra	Number of Programmes	
		Commissioned	Royalty
1.	Delhi	-	60
2.	Bangalore	3	9
3.	Bombay	7	-
4.	Madras	-	9
5.	Bhopal	1	-
6.	Guwahati	-	-
7.	Bhubaneswar	353	64
8.	Hyderabad	-	-
9.	Thiruvananthapuram	-	35
10.	Jalandhar	-	-
11.	Calcutta	-	26
12.	Patna	-	-
13.	Srinagar	-	-
14.	Ahmedabad	-	-
15.	Lucknow	42	-
16.	Jaipur	-	30
Total		406	233

ITDC Hotels

*138. SHRI SOUMYA RANJAN : Will the Minister of TOURISM be pleased to state :

(a) whether any target has been fixed for construction, renovation and upgradation of the ITDC hotels during the next three years; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b). The Plan proposals of ITDC for the year 1996-97 include the following :

- (i) Construction of a 100 room, 5-Star hotel at Chandigarh.
- (ii) Reconstruction and conversion of the existing Lodhi hotel into a 310 room, 5 Star hotel.

Renovation/upgradation of hotels is a continuous process and schemes are drawn up and implemented every year.

[Translation]

Workers in Management

*139. SHRI RAMENDRA KUMAR : Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal for participation of workers in management for better functioning of Public Undertaking; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). A scheme for Employees' Participation in Management is operating since 1983 in all Central Public Sector Undertakings except those undertakings which are specifically exempted from the operation of the Scheme. All Departmentally run undertakings of the Central Government are also excluded from the Scheme.

The Scheme envisages constitution of bipartite forums at the shop and plant levels. In enterprises considered suitable, it also provides for board level participation. The Scheme provides for bipartite consideration of certain work-related issues concerning production, quality, targets, technological improvement, safety, welfare measures, environmental issues, absenteeism, financial performance of the enterprise etc.

[English]

Supply of Pure Food Items

*140. SHRI DATTA MEGHE : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government are aware of the fact that poor quality food items such as wheat, rice and sugar are being supplied to the consumers through fair price shops; and

(b) if so, the steps taken/proposed to be taken by the Government to provide good quality wheat, rice and sugar the consumers through fair price shops and to improve the Public Distribution System?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) No Sir. The Government has not received any important complaint from State Governments about the supply of poor quality food items such as wheat, rice and sugar to consumers through fair price shops in the last few months.

(b) Government has already taken a number of steps to provide good quality wheat, rice and sugar to the consumers through fair price shops and to improve the PDS. These are as follows :

- (i) Only "A" and "B" category foodgrains (wheat and rice) conforming to Prevention of Food Adulteration Act (PFA) standards and good quality sugar conforming to Indian Sugar Standard are issued to states/UTs for distribution through fair price shops under PDS.
- (ii) The quality of the foodgrains as well as sugar issued for PDS is thoroughly checked by the officers of the State Governments or their representatives at the time of receipt from F.C.I. depots.
- (iii) Sealed samples of foodgrains from the issuing lots are supplied by FCI to State Governments so that these may be displayed at fair price shops for the benefit of consumers for comparing the quality.
- (iv) Inspection of fair price shops are conducted by the officers of the State Governments as well as Ministry of Food, Government of India to check the quality of foodgrains. Immediate remedial measures are taken with FCI or concerned State Governments wherever the quality is found not conforming to prescribed standards.
- (v) Good quality Sugar Conforming to Indian Sugar Standards is issued to State Governments and U.Ts. under P.D.S. and the quality of the sugar is ensured till the time of delivery by sugar factories.
- (vi) Periodical inspection of stocks of sugar factories is also conducted to ensure that the bags marked as standard sugar actually contain the same.
- (vii) Streamlining the Public Distribution System with its focus on the poor is under consideration of the Government.

Production of Edible Oil

903. SHRI AMAR PAL SINGH :
SHRI PRABHU DAYAL KATHERIA :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Union Government propose to take

some fresh measures to increase edible oil production in the country; and

(b) if so, the details thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) and (b). Government has taken a number of measures to increase Edible Oil Production from indigenous sources. they relate to (i) intensification of efforts for implementation of Oilseed Production Programme area expansion through sequential cropping, intercropping, (ii) replacement of low economic crop, (iii) increase in productivity by providing various services inputs, (iv) assistance for production and distribution of seeds, (v) distribution of mini kits, sprinkler sets, improved farm implements and chemicals etc. In addition, front line and general demonstrations are conducted on farmers, fields to transfer the production technology. Fiscal incentives for increased exploitation of oils from non-conventional sources also being provided.

[Translation]

National Commission for Scavengers

904. SHRI JAI PRAKASH AGARWAL : Will the Minister of WELFARE be pleased to state :

(a) the pattern of composition of the National Commission for Scavengers alongwith the budgetary allocation made for them for the current financial year;

(b) the plan outlay for the currnet financial year for rehabilitation of scavengers;

(c) the amount released and actually utilised out of it so far in Delhi;

(d) the estimated number of scavengers in Delhi alongwith the number of scanvenger families rehabilitated so far;

(e) the total amount spent for this purpose;

(f) whether the target fixed have been achieved in this regard;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The National Commission for Safai Karamcharis has seven members including Chairperson and Vice-Chirperson. The Budgetary allocation for the Commission during the current financial year is Rs. 70.0 lakhs.

(b) The Budget allocation for the National Scheme of Liberation and Rehabilitation of Scavengers for the current year is Rs. 90 crores.

(c) The Government of India has not released any Central assistance during the current year to the Government of Delhi.